

ITEM NO.15

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 3238/2023

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

BHEEM SINGH

Respondent(s)

Date : 07-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

Mr. Vibhav Misra, Adv.
Ms. Saumya Misra, Adv.
Mr. Yashveer Singh, Adv.
Mr. Rohit Lochav, Adv.
Mr. Vikrant Narayan Vasudeva, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented.

Being complete matter, process the same for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar

pm